NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Company Appeal (AT) (Insolvency) No. 553 of 2019

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IDBI Bank.Appellants

Vs.

Mamta Binani & Ors.

...Respondents

Present

For Appellants: Ms. Nishtha Chaturvedi, Mr. Abhinav Vasisht & Ms.

Akshita Sachdeva, Advocates.

For Respondents: Mr. Abhijeet Sinha, Sr. Advocate alongwith Ms. Mamta

Binani, Ms. Sreenita Ghoshdastidar & Mr.Arjun

Asthana, Advocates for R-1.

Mr. PBA Srinivasan, Sr. Advocate alongwith Ms. Avinash Mohapatra & Mr. Parth D. Tandon, Advocates

for R-2 & R-3.

Mr. Amit Kumar Mishra, Sr. Advocate alongwith Mr. Akshat Hansaria, ms. Manasi Chatpalliwar, Ms. Paridhi Dixit & Mr. Tushar Bhatnagar, Advocates for

Impleader ICICI Bank Ltd.

Mr. Abhimanyu Bhandari, Sr. Advocate alongwith Mr. Rishav Banerjee & Ms. Nattasha Garg, Advocates for

Successful Resolution Applicant.

With

Company Appeal (AT) (Insolvency) No. 982 of 2019

In the matter of:

Deccan Chronicle Marketeers & Ors.

....Appellants

Vs.

Deccan Chronicle Holdings & Anr.

...Respondents

Present

For Appellants: Mr. Udaya Holla, Sr. Advocate alongwith Ms. Krutika

Raghavan, Advocates.

For Respondents: Mr. Abhimanyu Bhandari, Sr. Advocate alongwith

Mr. Rishav Banerjee & Ms. Nattasha Garg, Advocates

for Successful Resolution Applicant.

ORDER (Virtual Mode)

28.08.2020: Heard the Learned Senior Counsel for the Appellant/ IDBI

Bank in Company Appeal (AT) (Insolvency) No. 553 of 2019 in 'Part'. For

continuation, at request of the Appellant side, the matter is directed to be

listed on 2:00 P.M. on 1st September, 2020 as 'Part Heard'. In the meanwhile

Mr. Abhijeet Sinha, the Learned Counsel appearing for Respondent No.-1 is

permitted to submit the 'Written Submissions' in both the Appellants after

serving the copies of the same to the Learned Counsels appearing for the

Parties.

Mr. PBA Srinivasan & Ms. Avinash Mohapatra the Learned Advocates for

the Kendra Bank is also permitted to file 'Notes of Written Submissions' before

this Tribunal by **Tuesday** i.e. on **1**st **September, 2020,** of course, after serving

the relevant copies to the Learned Counsels appearing for the Parties.

Mr. Abhimanyu Bhandari, the Learned Counsel appearing for the

Resolution Applicant is also permitted to file 'Notes of Written Submissions' by

the next date of Hearing of course, after serving the relevant copies to the

Learned Counsels appearing for the 'Parties'.

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Mr. Udaya Holla the Learned Senior Counsel Appellant in Company Appeal (AT) (Insolvency) No. 982 of 2019 is permitted to file 'Notes of Written Submissions' on behalf of the Appellants by the next date of hearing of course, after serving the relevant copies to the Learned Counsels appearing for the

Mr. Aditya Shankar, the Learned Counsel appears for Interveners in I.A No. 1583 of 2020 (ICICI Bank Ltd., Hyderabad Bench).

The matter is directed to be listed as 'Part Heard' on 1st September, 2020.

[Justice Venugopal M.] Member (Judicial)

> [Alok Srivastava] Member (Technical)

Sim/md

'Parties'.